

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**The 30<sup>th</sup> January, 2026**

**No. 115A :** As per Resolution no. 9154 dated 28.09.2022 of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government resolution dated 15.10.2024 issued by the General Administration Department, Government of Bihar regarding admissibility of Selection Grade / Super Time Scale of Pay in the category of District Judges, the following Principal District & Sessions Judge ranked officer, who is currently in Selection Grade Scale of pay, is granted **Super Time Scale of pay of Rs. 1,99,100-2,24,100 (J-7)** with effect from the date mentioned against his name, in column no.3.

Sl. No.	Name of the officer with Designation and present place of posting	Date of promotion in Super Time Scale of Pay
(1)	(2)	(3)
1.	Sri Dharmendra Kumar Singh, Principal District & Sessions Judge, Bhagalpur.	01.01.2026

**By order of the High Court,  
Sd/- P.K.Malik  
Registrar General**

**Memo No. 8758-8772 / Dated, Patna the 30<sup>th</sup> January, 2026**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Fixation Cell,-3, Finance Department, Government of Bihar, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Principal District & Sessions Judges, Bhagalpur / I/c Registrar- cum - P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**(The officer promoted is also directed to submit his option for pay fixation under rule FR -22 of the Fundamental Rules within one month consequent upon his promotion otherwise his pay shall be fixed on the date of promotion as per Rules)**

**(-) For Officer promoted only**

**By order of the High Court,**

**Registrar General**